

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1533
ANSWERED ON:18.11.2010
PASSENGER AMENITIES COMMITTEE
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have reconstituted the Passenger Amenities Committee (PAC);
- (b) if so, the criteria adopted for selection/nomination of Members to the committee;
- (c) in light of PAC being a National level Committee, whether State/region-wise representation is given;
- (d) if so, the details thereof; and
- (e) steps have been taken to ensure representation to each region in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) Yes, Madam.

(b) As per the constitution and guidelines for functioning of the Passenger Amenities Committee, it comprises one Chairman and six Members to be appointed by Minister for Railways. The constitution and guidelines stipulate that the Chairman/Member of the Committee should be a citizen of India having abundant exposure in social, political, economic and cultural field, and shall be:

(i) A representative of Recognised Passenger Associations engaged in the field for quite a long period, or

(ii) A representative of recognized Consumer Associations engaged for the redressal of grievances of Rail Commuters, or

(iii) A representative of eminent Non Government Organizations (NGOs) engaged in the field of cleanliness programme and provision of passenger amenities for use of public in common places all over the country, or

(iv) Any other distinguished person.

(c) to (e): The requirement of facilities at railway stations and trains is generally the same across the country, therefore, it is felt that the Passenger Amenities Committee which comprises people of national eminence can do full justice to passenger interest for the nation.